

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18218-JK (LD) of 2024

DATED:- 18 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 18 - 11 - 2024

No:- LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department. .
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
18-11-24

Annexure to the Government Order No.18218 -JK(LD) of 2024 dated 18.11.2024

S.No	Name	Office	Case No & Title
1	Er. Romesh Raina	Executive Engineer Electric Division, Reasi	1. CPSW 104/2018 in SWP 2509/2016 titled Jyoti Devi vs Hardesh Kumar and ors. 2- CCPS 134/2024 in OWP 826/2014 titled Vaishno Devi vs H. Rajesh Prasad and ors . 3. LPA UT of J&K vs UT Bhuri Singh.
2.	Er. Mohd. Rashid	Executive Engineer Electric Division Rajouri, JPDCL	1. CCPS 60/2024 in OWP 641/2017 titled Parmeshwari Devi vs H. Rajesh Prasad and ors. 2. LPA UT of J&K VS Mohd. Azam.
3.	Er. Ashok Chibber	Executive Engineer Electric Division-II, JPDCL	1. CCPS 107/2024 titled Bharat Bhushan vs H. Rajesh Prasad and ors
4.	Er. Gopal Singh	Executive Engineer Electric Division-Doda, JPDCL	1. CCPS 91/2024 in WPC 2081/2020 titled Kushalaya Devi vs H. Rajesh Prasad and ors. 2. LPA UT of J&K vs UT Asia Begum.
5.	Er. Janak Raj Sharma	Executive Engineer Electric Division-III, JPDCL	1 CCPS 342/2023 in OWP 975/2008 titled Rani Gupta vs H. Rajesh Prasad and ors
6.	K.K. Thappa	Chief Engineer , Distribution JPDCL	1- CCPS 366/2023 in OWP 388/2012 titled Sagar Singh vs H. Rajesh Prasad and ors. 2- CCPS No 291 of 2021 in WPC No 160/2020 titled M/S High Tech Motors. 3. CCPS 53/2024 in SWP 943/2017 titled Darshan Kumar vs H. Rajesh Prasad and ors.
7.	Mr. Javaid Ahmad Sidiquee	Technical Officer, Managing Director, KPDCL Srinagar	Arb. P. No. 36/2024 titled M/s Rodic Consultants Pvt. Ltd.

